

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1280
ANSWERED ON:04.03.2010
DRUGS MOLASSES UNDER DRUGS PRICE CONTROL ACT
Vardhan Shri Harsh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to bring vaccines and molasses under the purview of Drugs Control Act;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(c): The Supreme Court vide its order dated 10.3.2003 directed the Government, to consider and formulate appropriate criteria for ensuring essential and life saving drugs not to fall out of the price control and further directed to review drugs, which are essential and life saving in nature till 2nd May, 2003`. Ministry of Health and Family Welfare has brought out the National List of Essential Medicines, 2003 after the review of the National Essential Drugs List, 1996. The Draft Pharmaceutical Policy 2006 which is under consideration of the Government, proposes to include essential drugs as contained in the National List of Essential Medicines (NLEM) 2003 under price control.